

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 6(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

**NAME OF THE COMPANY: M/s. Mr. Brijesh Uppal V/s. M/s. Tryambakam Logistic Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Application being CA No.158/2017, has been filed by the petitioner under Order 1 Rule 10 CPC, wishing to implead another company as a Respondent. Other than the name, the address of the company has not been given so as to direct effecting service of notice to the proposed respondent.

To come up on 01.05.2017


(S.K.Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial

(Anjali Rautela)